



Government of Jammu and Kashmir

Finance Department

Civil Secretariat, Srinagar.

Notification

Srinagar, the 15th June, 2017

SRO ²⁴⁸ - In exercise of the powers conferred by Sub-Section (2) of Section-14 of the Jammu and Kashmir Entertainments Duty Act, 2016, the Government hereby exempt exhibition of the Hindi Feature film "SARGOSHIYAN" in the State from payment of duty leviable under the said Act.

By order of the Government of Jammu and Kashmir.

Sd/-

(Navin K. Choudhary), IAS

Commissioner/Secretary to Government
Finance Department

No. ET/Exemp/102/2017

Dated:-15 -06-2017

Copy to the:-

1. Secretary to Government, Department of Law, Justice & Parliamentary Affairs (w.7.sc).
2. Excise Commissioner, J&K, Srinagar.
3. Secretary to Govt., Information Department.
4. OSD to Hon'ble Finance Minister.
5. Special Assistant to Hon'ble Minister of State for Finance.
6. Private Secretary to Commissioner/Secretary, Finance.
7. Stock file/Incharge website, Finance


(Ghulam Dastgeer Alam) 15/6

Under Secretary to Government
Finance Department